

Singh): (a) One Booking Clerk (and not a Station Master) has been provided.

(b) No. On Amavas day, additional staff is provided, including a Supervisory official.

(c) and (d). Do not arise.

Ticketless Travel to Pandu Pindara Station

2915. **Shri Maurya:**

Shri Yashpal Singh:

Shri Bagri:

Shri Ram Sewak Yadav:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that thousands of passengers going to Pandu Pindra on every Amavas travel without tickets;

(b) whether it is also a fact that Train Ticket Examiners collect money from such passengers but do not issue receipts; and

(c) if so, whether Government propose to hold an enquiry against the Train Ticket Examiners?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). No.

(c) Does not arise.

कानपुर में रेलवे पुलिस तथा एक पुलिस दल में झगड़ा

2916. **श्री हुकम चन्द कदवाब :**

श्री बड़े :

क्या रेलवे मंत्री 5 अगस्त, 1966 के प्रतारंकित प्रश्न संख्या 1427 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उस मामले में जिसमें कानपुर में रेलवे पुलिस तथा एक पुलिस दल में भिड़न्त के परिणामस्वरूप दो व्यक्ति गिरफ्तार किये गये थे, जांच इस बीच पूरी हो गई है ;

(ख) यदि हाँ, तो उसके क्या नतीज निकले : और

(ग) यदि नहीं, तो इस मामले में और कितना समय लगने की संभावना है ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) जी हाँ,।

(ख) मामला न्यायाधीन है क्योंकि जिन व्यक्तियों को गिरफ्तार किया गया था उन पर प्रदालत में मुकदमा चलाया जा रहा है।

(ग) सवाल नहीं उठता।

काफामऊ के पास माल गाड़ी का पटरी से उतर जाना

2917. **श्री हुकम चन्द कदवाब :**

श्री बड़े :

क्या रेलवे मंत्री 5 अगस्त, 1966 के प्रतारंकित प्रश्न संख्या 1421 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या काफामऊ के पास मालगाड़ी के पटरी से उतर जाने के बारे में जांच समिति का प्रतिवेदन प्राप्त हो गया है;

(ख) यदि हाँ, तो उसका व्यौरा क्या है; और

(ग) यदि नहीं, तो इसके कब प्राप्त हो जाने की संभावना है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाम नाथ) : (क) जी हाँ।

(ख) दुर्घटना पटरी बिछाने में कुछ खराबी के कारण हुई।

(ग) सवाल नहीं उठता।

बरीली रेलवे स्टेशन पर चारो

2918. **श्री हुकम चन्द कदवाब :**

श्री बड़े :

क्या रेलवे मंत्री 5 अगस्त, 1966 के प्रतारंकित प्रश्न संख्या 1420 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या 12 अप्रैल, 1966 को बरीली रेलवे जंक्शन पर एक मालगाड़ी से

कपड़े की गांठों और घी के डिब्बों के मामले की जांच इस बीच पूरी हो गई है;

(ख) यदि हां, तो उसका ध्यौरा क्या है; और

(ग) यदि नहीं, तो इसमें कितना समय और लगेगा ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) जी हां ।

(ख) चूंकि निरपत्तार किये गये व्यक्तियों को आरोप-पत्र देने के लिए पर्याप्त प्रमाण नहीं मिल सके इसलिए बरौनी की राज्य सरकारी रेलवे पुलिस ने जांच बन्द कर दी और अपनी अन्तिम रिपोर्ट पेश कर दी । लेकिन, रेलवे सुरक्षा दल के कर्मचारियों ने इस चोरी से सम्बन्धित 5000 रुपये की सम्पत्ति बरामद की ।

(ग) सवाल नहीं उठता ।

Show Rooms and Trade Centres

2919. Shri S. C. Samanta:
Shri M. L. Dwivedi:
Shri Subodh Hansda:
Shri Bhagwat Jha Azad:
Shri P. C. Borooah:
Dr. M. M. Das:

Will the Minister of Commerce be pleased to state:

(a) the number of Government Show-Rooms and trade centres, existing abroad;

(b) how many of them are linked with and supervised by our Embassies;

(c) the expenditure incurred on these during the last five years (year-wise); and

(d) the amount of orders received and supplied to customers through our Embassies?

The Minister of Commerce (Shri Manubhai Shah): (a) Eleven:

(b) Ten.

(c) and (d). Two statements are laid on the Table of the House. [Placed in Library. See No. LT-7501/86].

Enquiry office at Bhatinda Railway Station

2920. Shri Yashpal Singh: Will the Minister of Railways be pleased to state:

(a) whether there is an Enquiry Office at Bhatinda Railway Station;

(b) if so, the sanctioned strength of staff for the same and whether no enquiry clerk has permanently been posted there;

(c) whether the staff there are allowed special allowance admissible for Announcers at the Railway Stations; and

(d) if not, the reasons therefor?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, an office has been set up on a temporary basis.

(b) No staff has so far been sanctioned for the Enquiry Office at Bhatinda but two Ticket Collectors are managing duties.

(c) No.

(d) Special pay is payable to persons who are exclusively employed as Announcers at stations where whole time announcers are justified and not to those who perform part time announcing work only.

Third Class Sleeper Coaches

2921. Shri H. C. Linga Reddy:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:

Will the Minister of Railways be pleased to state:

(a) the number of 3rd class sleeper coaches in use at present on the Indian Railways; and

(b) whether it is proposed to increase their number every year and, if so, to what extent and when?